



Punjab Vidhan Sabha

16th Punjab Legislative Assembly

Fifth Session

List Of Business

28 November 2023

02:00 PM

1. OBITUARY REFERENCES

(1) OBITUARY REFERENCES to the passing away of —

1. Sardar Harbant Singh Datewas, Ex-MLA;
2. Sardar Amar Singh Sukhija, Freedom Fighter;
3. Shri Jawahar Lal, Freedom Fighter;
4. Sardar Bishan Singh Bedi, Player; and
5. Begum Munwar Un-Nisha.

2. QUESTIONS

(1) Questions entered in the separate list to be asked and answers given.

3. ANNOUNCEMENT BY THE HON'BLE SPEAKER

(1) ANNOUNCEMENT BY THE HON'BLE SPEAKER

4. CALLING ATTENTION NOTICES

(1)

DR. SUKHWINDER KUMAR SUKHI, MLA:- to draw the attention of the Minister for Health and Family Welfare towards need to start a special awareness campaign in order to prevent spread of Dengue in the State.

(No.2)

(2) **SMT. SARVJIT KAUR MANUKE, MLA:-** to draw the attention of the Minister for Social Security towards need to provide Special Pension or Special Financial help to the Special/Orphan Children in the State. **(No.13)**

(3) **SHRI VIJAY SINGLA, MLA:-** to draw the attention of the Minister for Local Government towards the overflow of sewerage in Mansa City resulting therein outbreak of various diseases. **(No.20)**

5. FIRST REPORT OF THE BUSINESS ADVISORY COMMITTEE

- (1)
- i) **THE SPEAKER** to present the First Report of the Business Advisory Committee.
 - ii) **A MEMBER OF THE COMMITTEE** to move that this House agrees with the recommendations contained in the First Report of the Business Advisory Committee.

6. PAPERS TO BE LAID ON THE TABLE

(1) **A MINISTER to lay on the Table** the Statement of the trends in the achievements and expenditure of the State Government for the financial year 2023-24 (April 2023 to June 2023), as required under Section 6(1) of the Punjab Fiscal Responsibility and Budget Management Act, 2003.

(2) **A MINISTER to lay on the Table** the 14th Annual Report & Accounts of Punjab State Grains Procurement Corporation Limited for the year 2016-17, as required under Section 619(3)(A) of the Companies Act, 1956.

(3) **A MINISTER to lay on the Table** the Separate Audit Report on Annual Account of Real Estate Regulatory Authority, Punjab for the year 2020-21, as required under Section 77(4) of the Real Estate (Regulation and Development) Act, 2016.

(4) **A MINISTER to lay on the Table** the Annual Report of the Real Estate Regulatory Authority for the year 2021-22, as required under Section 78(2) of the Real Estate (Regulation and

Development) Act, 2016.

7. LEGISLATIVE BUSINESS

(1) **A MINISTER** to introduce the Punjab Goods and Services Tax (Amendment) Bill, 2023.

To move that the Punjab Goods and Services Tax (Amendment) Bill, 2023, be taken into consideration at once.

Also to move that the Bill be passed.

(2) **A MINISTER** to introduce the Punjab Fiscal Responsibility and Budget Management (Amendment) Bill, 2023.

To move that the Punjab Fiscal Responsibility and Budget Management (Amendment) Bill, 2023, be taken into consideration at once.

Also to move that the Bill be passed.

Chandigarh-160001
Date:26/Nov/2023

Ram Lok Khatana
Secretary
Punjab Vidhan Sabha